



**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of OCTOBER 2020**

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
<b>CIVIL CASES</b>				
Regular First Appeal	29137	6	1	29142
Execution First Appeal	42	1	0	43
Regular Second Appeal	51776	24	56	51744
Execution Second Appeal	390	0	0	390
First Appeal from Order (MACT)	45013	8	38	44983
First Appeal from Order (Misc)	7042	31	27	7046
First Appeal from Order (Matrimonial)	1915	2	2	1915
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	301	0	1	300
Civil Revision	14168	102	57	14213
Civil Writ Petition	75383	2120	1587	75916
Letters Patent Appeal	3896	109	41	3964
Election Petitions	27	0	0	27
Recreminatory	1	0	0	1
Application in Election Petition	28	0	0	28
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1172	0	4	1168
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	24	0	0	24
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	39	0	0	39
Central Excise Cases	0	0	0	0
Central Excise Act	73	1	3	71
Interest Tax Appeals	0	0	0	0
Vat Appeals	422	0	0	422
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	4448	268	215	4501
Contempt Appeal Civil Petition	19	0	0	19
Arbitration Cases	447	17	17	447
Execution Liquidation	0	0	0	0
Company Appeals	39	0	0	39
Company Petitions	244	0	0	244
X-Objection	1944	2	2	1944
Transfer Application	607	60	14	653
Review Applications	541	11	21	531
Civil Suit - Original Side	1	0	0	1
<b>Total of Civil Cases</b>	<b>239221</b>	<b>2762</b>	<b>2086</b>	<b>239897</b>
<b>CRIMINAL CASES</b>				
Criminal Appeal - DB	13342	12	5	13349
Criminal Appeal - DB Acquital	1846	0	2	1844
Criminal Appeal - SB	45470	53	12	45511
Criminal Appeal - SB Acquital	980	0	1	979
Criminal Revision	15623	41	33	15631
Criminal Revision (Family)	1567	7	7	1567
Criminal Writ	1482	1030	1056	1456
Murder Reference	9	0	0	9
Contempt Appeals (Criminal)	120	0	0	120
Criminal Main Misc	41441	4374	3237	42578
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	10293	3	1	10295
Criminal Reference	2	1	1	2
PMLA-APPL	1	0	0	1
<b>Total of Criminal Cases</b>	<b>132176</b>	<b>5521</b>	<b>4355</b>	<b>133342</b>
<b>Total of Main Cases (Civil &amp; Criminal)</b>	<b>371397</b>	<b>8283</b>	<b>6441</b>	<b>373239</b>

Institution includes 2 cases of remand back and restored case.